NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 29/2008 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2016.

NAME OF THE COMPANY: M/s. C.L. Precision Tools & Foundry Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. ARUM SAXEMA Adv. J Pehiliar

2.MS Malini Adv J Respondent 122

Order

Ld. Counsel for the Non-Applicant/Respondents undertakes to file reply to the Contempt Application within one week, with a copy in advance to the Ld. Counsel for the Petitioners. Rejoinder, if any, be filed a week thereafter with a copy in advance to the Respondents.

List for further consideration on 17.8.2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

26th July, 2016 (P.K. SUD)